

विचार एक केन्द्रीय सड़क परिवहन सेवा चालू करने का है, ताकि रेलवे को हो रही हानि पूरी की जा सके; और

(ख) यदि नहीं, तो क्या सरकारी तथा गैर-सरकारी परिवहन के बीच चल रही होड़ में सरकार का विचार पीछे रहने का है?

परिवहन तथा नौबहन मंत्रालय में उप-मंत्री (श्री भक्त बरॉन) : (क) पूर्वी क्षेत्र में परिवहन क्षमता की पूर्ति के लिए माल सेवाएं चलाने के लिए सरकार ने केन्द्रीय परिवहन निगम लिमिटेड, कलकत्ता, की स्थापना पहले ही कर ली है। हाल में ऐसी ही दूसरा संगठन स्थापित करने का प्रस्ताव नहीं है।

(ख) सरकार की नीति परिवहन की समन्वित प्रणाली के विकास का उत्थान करना है जिसमें परिवहन के विभिन्न साधन सरकारी व गैर-सरकारी क्षेत्रों में अपना-अपना उचित कर्तव्य पूरा करेंगे।

मद्रास का द्वि-भाषा अधिनियम

5362. श्री श्रीठा लाल मीना : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मद्रास सरकार के द्वि-भाषा अधिनियम के पश्चात् की जा रही व्यवस्था के अनुसार मद्रास में हिन्दी का पूर्णतया बहिष्कार किया जायेगा ;

(ख) क्या यह भी सच है कि मद्रास ने दक्षिण भारत हिन्दी प्रचार सभा को अनुदान देना बन्द कर दिया है;

(ग) यदि हां, तो इस के क्या कारण हैं; और

(घ) मद्रास सरकार की उपर्युक्त कार्यवाही के विरुद्ध केन्द्रीय सरकार क्या कार्यवाही कर रही है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री० शेर सिंह) : (क) 23 जनवरी, 1968 को हुई एक विशेष बैठक में मद्रास राज्य की विधान सभा द्वारा पारित संकल्प के सिलसिले में, राज्य सरकार ने स्कूलों में विभाषा सूत्र को हटाने का एक आदेश पास किया है और उसके स्थान पर द्वि-भाषा सूत्र लागू किया है और इसी के कारण मद्रास राज्य के स्कूलों की पाठ्य-चर्चा से हिन्दी हट गई है।

(ख) दक्षिण भारत हिन्दी प्रचार सभा को हिन्दी की विभिन्न प्रचार योजनाओं के लागू करने के लिए मद्रास सरकार से कोई अनुदान नहीं मिल रहा है।

(ग) और (घ) : प्रश्न नहीं उठता।

OPERATIONAL RESULTS OF HS 748

5363. SHRI S. K. TAPURIAH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines Corporation have now compiled the operational results of the new aircraft—HS 748;

(b) whether the Indian Airlines Corporation has been making profits on its HS 748 operations and if so, how much and if not, the loss being suffered; and

(c) the break-even point of HS 748 operations?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (c). The operational results of HS 748 can be assessed only after the Accounts for 1967-68 are finalised. The Accounts are expected to be completed shortly.

FREE TRAVEL OF POLICEMEN IN D.T.U. BUSES

5364. SHRI N. R. DEOGHARE: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that two Policemen at a time can travel free in D.T.U. buses;

(b) whether it is also a fact that all the Policemen travel free and occupy seats when the passengers paying fares cannot get even standing accommodation; and

(c) if so, the action taken to avoid undue concession to the Police and discomfort to the public?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) Yes, sir. In the interest of the maintenance of law and order inside D.T.U. buses, a maximum of two policemen, in uniforms, not higher in rank than a Head Constable, can travel free of charge in a D.T.U. bus, at a time, within the Union Territory of Delhi. But policemen so travelling cannot occupy seats, when passengers are standing.

(b) According to the Delhi Transport Undertaking, some complaints in this regard have been received.

(c) Surprise checks are carried out by the Anti-Corruption and the Vigilance Staff of the Delhi Police to prevent misuse of this concession, which is regarded as a breach of discipline and is punishable as such.

LOANS FOR HOTELS

5365. SHRI HIMATSINGKA: Will the Minister of TOURISM

1 Star	2 Star	3 Star	4 Star	5 Star	Total
4090	4785	2682	2152	3107	16816

A Hotel Review and Survey Committee has been set up by the Government to make an assessment of the needs of the hotel bed capacity at the end of the Fourth Five-Year Plan. The report of this Committee has not yet been received. Government will make its final estimates regarding the requirements of bed capacity after considering the Committee's report.

NAXALITES IN ASSAM

5366. SHRI HIMATSINGKA: Will the Minister of HOME AFFAIRS be pleased to state:

AND CIVIL AVIATION be pleased to state:

(a) whether the Tourist Department has drafted a proposal for raising a fund of Rs. 25 crores for advancing loans to hotels during the Fourth Five-Year Plan period;

(b) if so, the details of the proposal and the specific purposes for which the loans will be granted;

(c) the present bed capacity in the different star hotels in India and the estimated requirement of bed capacity at the end of the Fourth Five-Year Plan; and

(d) how far the bed capacity in star hotels is proposed to be increased during the Fourth Five-Year Plan?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). A proposal to provide Rs. 7.50 crores as loan for the hotel industry during the Fourth Five-Year plan is under consideration. It is proposed to provide to the hotel industry a specialised source of financial assistance for construction of hotels, and renovation or expansion of existing hotels through the grant of this loan.

(c) and (d). The present bed capacity in the different star categories of hotels in India is as follows:

(a) whether Government's attention has been drawn to the reported activities of the so-called Naxalites in Assam particularly in the Siliguri area where they have been trying to occupy tea garden lands;

(b) if so, the details of their activities in Assam during the last three months; and

(c) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) and (c). Facts are being ascertained from the State Governments.